

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:818  
ANSWERED ON:10.12.2013  
ALLOCATION OF MPLAD FUNDS  
Yadav Shri Hukamdeo Narayan

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

o refer to the reply given to Unstarred Question No.5866 dated May 2, 2013 regarding MPLAD Fund for Bihar Member and to state:

- (a) the total funds under MPLAD Schemes likely to be allocated to Members of Parliament of country till expiry of the period of Fifteenth Lok Sabha;
- (b) the details of funds allocated so far under the said scheme in Bihar, MP-wise;
- (c) the details of funds recommended to be spent, MP-wise and the details of funds utilised under the said scheme for completion of works; and
- (d) the details of action being taken by the Government to complete the pending works expeditiously?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND  
MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Under the Members of Parliament Local Area Development Scheme (MPLADS) the entitlement of an MP during the 15th Lok Sabha period is as below:

2009-10 and 2010-11 : Rs. 2 crore per year  
2011-12, 2012-13 and 2013-14 : Rs. 5 crore per year.

(b) & (c): As on 05.12.2013, the MP-wise details of MPLADS fund released, recommended and utilised by the Lok Sabha Members of Parliament from Bihar during the 15th Lok Sabha is given in Annexure.

(d): Government in the Ministry of Statistics & Programme Implementation continuously emphasizes on timely utilisation of funds and timely submission of required documents and certifications for release of funds.